

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3220
(To be answered on the 16th December 2021)**

PRIVATISATION OF PAWAN HANS LTD.

3220. DR. T.R. PAARIVENDHAR

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Union Government has decided to privatise Pawan Hans Limited which is the first ISO 9001:2000 certified aviation company in India and if so, the details thereof;
- (b) whether all preliminary works/preparatory works are going on to complete all formalities and also applications/quotations have been invited from interested private companies and if so, the details thereof;
- (c) the reasons for selling out the profit making public sector company;
- (d) the time by which the Pawan Hans will be privatised; and
- (e) the total amount expected to be brought in through this privatisation?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) to (e): NITI Aayog in its recommendations on strategic disinvestment of Central Public Sector Undertakings recommended to sell 51% shares owned by Pawan Hans Limited through outright sale to an identified buyer discovered through a two-stage auction process. Accordingly, Government of India has given in-principle approval for disinvestment of entire shareholding of Pawan Hans Limited (PHL) to strategic buyer identified through a two-stage auction process. After evaluation of the technical bids received, bidders have been shortlisted. Financial bids have now been invited from the shortlisted bidders. Completion of the process of strategic disinvestment of PHL depends upon the success of the bid. Transaction Advisor has been engaged to facilitate process of disinvestment.
